

| INH. | Ethambutol |
|---------|------------|
| 200 mg. | 600 mg. |
| 300 mg. | 800 mg. |

(c) to (f) The Government has given its No objection to the Fixed dose combinations (FDCs) of the four anti-tubercular drugs provided these are within minimum and maximum daily dose requirement as stipulated under the respective Notifications and further the licence is granted by the State licensing authority only when the same meets with the bioavailability criteria.

However, State Governments have been intimated that the Government is reviewing and streamlining such combinations in view of the recent maximum and minimum dose requirement stipulated for FDCs of four anti-tubercular drugs by the World Health Organisation.

Exclusion of Netaji's name from War Monger's List

299. SHRI SRIRAM CHAUHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Orissa High Court in its landmark judgement had directed to exclude the name of Netaji Subhas Chandra Bose from the list of war mongers;

(b) if so, the action being taken by the Government in wake of the said judgement; and

(c) the reasons for remaining the name of Netaji Subhas Chandra Bose in the list of war mongers even after getting the independence ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) and (c) The matter is under consideration.

Elderly Persons in India

300. DR. SUGUNA KUMARI CHELLMELA :

SHRI CHADA SURESH REDDY :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the number of adolescents and elderly persons in the country as per recent report of the United Nations Population Fund;

(b) the steps proposed by the Government to create more jobs to accommodate young workers to reduce unemployment; and

(c) the measures taken to provide social security, financial aid and adequate medical facilities to elderly people?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (c) The information is being collected and will be placed on the Table of the House.

National Blood Transfusion Council

301. SHRI R.S. GAVAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to provide more implementation authority to National Blood Transfusion Council;

(b) if so, the details thereof;

(c) the number of persons contracted AIDS through blood transfusion;

(d) the salient features of the draft National Blood Policy; and

(e) the steps taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The National Blood Transfusion Council which has been set up as a result of Hon'ble Supreme Court Judgement will over-see and coordinate the functioning of blood transfusion services. National AIDS Control Organisation would function as facilitator in the Programme.

(c) As on 31st October, 1998 out of 6609 full blown AIDS cases, 538 (8.14%) were through blood transfusion.

(d) and (e) The objective of the Draft National Blood Policy is to plan for development of nation-wide system in order to ensure easily accessible and adequate supply of safe and quality blood and components for all irrespective of economic or social status. The Policy would aim to improve the quality of blood transfusion services through a comprehensive and total management approach. The Draft National Blood Policy aims at the following strategy for providing safe blood and blood products;

i) Strengthening the National Blood Transfusion Services making it an integral part of the health care system.